

# ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013822/2023	JITENDRA KUMAR SAHU VS STATE OF ODISHA	BHAGABAN SARANGI VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000130/2023
2	BLAPL/0013823/2023	JOCKY KUMBHAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000156/2023
3	BLAPL/0013824/2023	AJAYA MALLIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /81 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) Spl/0000122/2023
4	BLAPL/0013825/2023	SATYABAN KARNA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /150 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) ST/0000038/2023
5	BLAPL/0013826/2023	JIBAN RANJAN RAY VS STATE OF ODISHA	AMIT BISWAL VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000107/2023
6	BLAPL/0013827/2023	ABDUL KAYUM KHAN @ KALA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHURDA MODEL /532 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000088/2023
7	BLAPL/0013828/2023	DEBASISH DEY @ DEBASHISH DEY VS STATE OF ODISHA	SANJEEV UDGATA VS	MALKANGIRI /309 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000137/2023
8	BLAPL/0013829/2023	SK. SUNIL @ SAHABUL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /352 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000280/2022
9	BLAPL/0013830/2023	A. ESWARAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /144 /2022 A.D.J., GUNUPUR(Rayagada ) TR/0000150/2022
10	BLAPL/0013831/2023	A (AVULA) RAJEEV VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /122 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000130/2023
11	BLAPL/0013832/2023	SHIV SHANKAR HARIJAN @ SIBA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /319 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0001120/2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0013833/2023	CHANDAN SINGH @ FATE SINGH @ CHANDU VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BAIDESWAR /37 /2021 1ST ADJ,CUTTACK(Cuttack) ST/0000116/2021
13	BLAPL/0013834/2023	PAPU @ DHIRENDRANATH BARAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PURI TOWN /335 /2023 S.D.J.M.,PURI(Puri) GR/0000751/2023
14	BLAPL/0013835/2023	RUDRA PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	INDUASTRIAL,NISA /9 /2023 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000032/2023
15	BLAPL/0013836/2023	LAXMINARAYAN NATH VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	BALASORE VIGILANCE /32 /2023 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000016/2023
16	BLAPL/0013837/2023	KABUL KHORA @ KHARA VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /204 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0000648/2023
17	BLAPL/0013838/2023	SAJAD KHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	MANCHESWAR P.S. /311 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000894/2023
18	BLAPL/0013839/2023	SANTOSH KUMAR MANDANGI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	G.R.P.S.,BERHAMPUR /114 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000082/2023
19	BLAPL/0013840/2023	BALU JADAB VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /122 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000110/2023
20	BLAPL/0013841/2023	R. SREENU NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /122 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000130/2023
21	BLAPL/0013842/2023	DEBASISH SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000018/2023
22	BLAPL/0013843/2023	PRASANTA KUMAR SAHANI VS STATE OF ODISHA	PRATIK NAYAK VS	ANANDAPUR /125 /2013 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(Kendujhar) GR/0000540/2013
23	BLAPL/0013844/2023	SOMNATH KHILLA	ASIT KUMAR JENA	MATHILI /109 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000090/2022
24	BLAPL/0013845/2023	PANKAJ MALLICK VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000168/2022
25	BLAPL/0013846/2023	PRABHU YADAV VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000023/2022
26	BLAPL/0013847/2023	RAJ KUMAR PRASAD @ ASHOK VS STATE OF ODISHA	DIPTI REKHA NANDA VS	BADMAL /277 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000965/2023
27	BLAPL/0013848/2023	MUNA SUNA VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /129 /2013 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0001894/2013
28	BLAPL/0013849/2023	BIRENDRA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000041/2023
29	BLAPL/0013850/2023	P. DEBA @ DEBARAJU @ DEVARAJU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /307 /2023 () //
30	BLAPL/0013851/2023	SOURAV AGARWAL VS STATE OF ODISHA	SATYAPADA SHARMA VS	PLANTSITE /405 /2023 () //
31	BLAPL/0013852/2023	SANJAY KUMAR SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BHUBANESWAR G.R.P.S. /113 /2021 () //
32	BLAPL/0013853/2023	BABULU MUNI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 () //
33	BLAPL/0013854/2023	ANIL KUMAR SABAR VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KRUSHNA PRASAD /83 /2023 () //
34	BLAPL/0013855/2023	BHARATI SAHOO VS	SANTOSH KUMAR MOHANTY VS	DHARMASALA /552 /2022 ()

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0013856/2023	STATE OF ODISHA BAGALA GOCHHAYAT VS	RAKESH BEHERA VS	// PARJANG /70 /2023 ()
36	BLAPL/0013857/2023	STATE OF ODISHA RAJU@RAJENDRA BEHERA VS	LAMBODOR ACHARI VS	// SURADA /153 /2017 ()
37	BLAPL/0013858/2023	STATE OF ODISHA CHANDRAKANTA JENA VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /205 /2023 ()
38	BLAPL/0013859/2023	STATE OF ODISHA GANESH SWAIN VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /209 /2023 ()
39	BLAPL/0013860/2023	STATE OF ODISHA RANJIT BEHERA VS	RAJIV KUMAR MAHANTA VS	// / /0 ()
40	BLAPL/0013861/2023	STATE OF ODISHA SAYED IMRAN AKHATAR VS	RAJIV KUMAR MAHANTA VS	// KHALLIKOTE /834 /2023 ()
41	BLAPL/0013862/2023	STATE OF ODISHA LAICHAN KHILLA VS	M BALAJI RAO VS	// BOIPARIGUDA /79 /2009 ()
42	BLAPL/0013863/2023	STATE OF ODISHA VIJAY CHOUHAN VS	SUSANTA KUMAR SAHU VS	// / /0 ()
43	BLAPL/0013864/2023	STATE OF ODISHA TRIPATI HANTAL@TIRUPATI VS	PRASANTA KUMAR NANDA VS	// CHITRAKONDA /41 /2023 ()
44	BLAPL/0013865/2023	STATE OF ODISHA GUPTA DAS VS	TARINI PANIGRAHI VS	// JEYPORE TOWN /110 /2023 ()
45	BLAPL/0013866/2023	STATE OF ODISHA SURAJ SINGH VS	AMITAV TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
46	BLAPL/0013867/2023	SAHIL IQBAL BHAI MER VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BARGARH /606 /2023 () //
47	BLAPL/0013868/2023	FIROJ ALARAKA SAMA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BARGARH /606 /2023 () //
48	BLAPL/0013869/2023	SABAT KUMAR NAYAK VS STATE OF ODISHA	KAILASH CHANDRA LENKA VS	/ /0 () //
49	BLAPL/0013870/2023	AMAR NAYAK @ KUNA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /113 /2023 () //
50	BLAPL/0013871/2023	CHANDIA @ TRILOCHAN JENA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	DELANGA /139 /2014 () //
51	BLAPL/0013872/2023	BISWAJIT NAYAK VS STATE OF ODISHA	AVIJIT PAL VS	PLANTSITE /405 /2023 () //
52	BLAPL/0013873/2023	SAMIR KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	/ /0 () //
53	BLAPL/0013874/2023	ARUN MAJHI VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /524 /2023 () //
54	BLAPL/0013875/2023	KHAJA @ BADRI @ KANHU MALLICK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 () //
55	CMAPL/0000825/2023	SIBO @ SIBA BAGH VS PANDIT HIAL	ADV VS	// () //
56	CMP/0001535/2023	BHIM CHARAN SOREN VS GOURAMOHAN MOHANTA	PRAFULLA CHANDRA ACHARYA VS	// () //
57	CMP/0001536/2023	BHAGABAN BAISAKH	BIBHUDHANANDA MUDULI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		BIRAKISHORE NAYAK		//
58	CMP/0001537/2023	BHANUMATI GOUDA	PIYUSH KUMAR MISHRA	//
		VS	VS	0
		PRATIMA GOUDA		//
59	CMP/0001538/2023	S.RANJIT KUMAR PATRO	UMA CHARAN MISHRA	//
		VS	VS	0
		J.S.SHINDE		//
60	CMP/0001539/2023	KAILASH CHANDRA SWAIN	PRATAP KUMAR MOHANTY	//
		VS	VS	0
		RANJIT KUMAR MOHANTY		//
61	CONTC/0009760/2023	KRUSHNA CHANDRA BEHERA	SANDHYARANI PANI	//
		VS	VS	0
		ARAVIND AGRAWAL,COMMISSIONER-CUM-SECRETARY,DEPTT. OF HIGHER EDUCATION		//
62	CONTC/0009761/2023	BINOD BIHARI MAHAPATRA	MANAS PATI	//
		VS	VS	0
		ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR		//
63	CONTC/0009762/2023	VYJAINTO KUMAR RAY	M/S.BIDESH RANJAN BEHERA,N.A.KULRAJ,B.SINGH,S.SULTANA,S.S.PANDA	//
		VS	VS	0
		VIJAY AMRUTA KULANGE, IAS		//
64	CONTC/0009763/2023	PRADIP KUMAR SAHU	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		ANU GARG, I.A.S		//
65	CONTC/0009764/2023	AVIMANYU BEHERA	ADV	//
		VS	VS	0
		ARAVIND AGARWAL, I.A.S		//
66	CONTC/0009765/2023	DAMBARUDHAR GIRI	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
67	CONTC/0009766/2023	RAJENDRA NATH SINKU	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		ASWATHY S, I.A.S		//
68	CONTC/0009767/2023	KHIROD CHANDRA MALICK	ADV.	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0009768/2023	ANANYA DASM COLLECTOR, SAMBALPUR NARENDRA KUMAR MOHAPATRA VS	ADV. VS	// // 0
70	CONTC/0009769/2023	SNIGDHA CHHAYA MOHAPATRA, SPL. L.A.O.,DHENKANAL MAA TARINI ROAD WAYS, BALASORE VS	ADV VS	// // 0
71	CONTC/0009770/2023	SIDDESHWAR BALIRAM BONDAR, COLLECTOR, BHADRAK TRILOCHAN ROUSTRAY VS	ADV. VS	// // 0
72	CONTC/0009771/2023	COLLECTOR CUM DISTRICT MAGISTRATE, KHURDHA SADANANDA BEHERA VS	ADV VS	// // 0
73	CONTC/0009772/2023	PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR, BHADRAK LAXMIDHAR PATRA VS	PRASANTA KUMAR MISHRA VS	// // 0
74	CONTC/0009773/2023	ANU GARG, I.A.S ULLASH CHANDRA MOHANTY VS	PRASANTA KUMAR MISHRA VS	// // 0
75	CONTC/0009774/2023	ANU GARG, I.A.S REBATI MOHAN SAHU VS	PRASANTA KUMAR MISHRA VS	// // 0
76	CONTC/0009775/2023	ANU GARG, I.A.S AKHANDALAMANI DAS VS	PRASANTA KUMAR MISHRA VS	// // 0
77	CONTC/0009776/2023	ANU GARG, I.A.S TRILOCHAN DASH VS	PRASANTA KUMAR MISHRA VS	// // 0
78	CONTC/0009777/2023	ANU GARG, I.A.S HAREKRISHNA MISHRA VS	PRASANTA KUMAR MISHRA VS	// // 0
79	CONTC/0009778/2023	ANU GARG, I.A.S HARISH CHANDRA GIRI VS	PRASANTA KUMAR MISHRA VS	// // 0
		ANU GARG, I.A.S		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
80	CONTC/0009779/2023	KALAKAR NAYAK VS ANU GARG, I.A.S	PRASANTA KUMAR MISHRA VS	// 0 //
81	CONTC/0009780/2023	ANIL KUMAR PATRA VS ANU GARG, I.A.S	PRASANTA KUMAR MISHRA VS	// 0 //
82	CONTC/0009781/2023	JAGANNATHA SETHI VS ANU GARG, I.A.S	PRASANTA KUMAR MISHRA VS	// 0 //
83	CONTC/0009782/2023	BIPIN BIHARI BEHERA VS ANU GARG, I.A.S	PRASANTA KUMAR MISHRA VS	// 0 //
84	CONTC/0009783/2023	MANORANJAN SETHI VS ANU GARG, I.A.S	PRASANTA KUMAR MISHRA VS	// 0 //
85	CONTC/0009784/2023	RAJKISHORE BEHERA VS ASWATHI S., IAS	ADV. VS	// 0 //
86	CONTC/0009785/2023	NABIN KUMAR MACHHA VS ABHIRAM BEHERA, SUPRINTENDENT OF EXCISE, RAYAGADA	ADV VS	// 0 //
87	CONTC/0009786/2023	ACHHAB SETHI VS SAMARTHA VERMA, I.A.S	ADV VS	// 0 //
88	CONTC/0009787/2023	PRAVA TOPNO VS SHALINI PANDIT, I.A.S	ADV VS	// 0 //
89	CONTC/0009788/2023	KUMATI BEHERA VS SHALINI PANDIT, I.A.S	ADV VS	// 0 //
90	CONTC/0009789/2023	KEDARNATH BEHERA VS ANUP GARG, I.A.S	ADV VS	// 0 //
91	CONTC/0009790/2023	ARJUN MALLICK	PARSURAM DAS	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0009791/2023	SAMARTH BURMA, COLLECTOR, PURI PURNA CHANDRA DAS	PARSURAM DAS	//
		VS	VS	0
93	CONTC/0009792/2023	SAMARTH BURMA, COLLECTOR, PURI JHAJMAN NAG	ADV	//
		VS	VS	0
94	CONTC/0009793/2023	ANU GARG, I.A.S UTTAM KUMAR BUDHIA	ADV	//
		VS	VS	0
95	CONTC/0009794/2023	ANU GARG, I.A.S NIRAKAR BISWAL	ADV	//
		VS	VS	0
96	CONTC/0009795/2023	ANU GARG, I.A.S NILABATI BHOI	ADV	//
		VS	VS	0
97	CONTC/0009796/2023	ANU GARG, I.A.S KIAFULA BISWAL	ADV	//
		VS	VS	0
98	CONTC/0009797/2023	ANU GARG, I.A.S MAKARA MAJHI	ADV	//
		VS	VS	0
99	CONTC/0009798/2023	ANU GARG, I.A.S BANSIDHAR PARIDA	ADV	//
		VS	VS	0
100	CONTC/0009799/2023	DEORANJAN KUMAR SINGH, I.A.S LOKANATH PATRA	ADV.	//
		VS	VS	0
101	CONTC/0009800/2023	PRIYABATA PANDA, MANAGING DIRECTOR, O.S.C.A.R.D., BANK LTD. SUPRAVA PATTANAYAK	ADV.	//
		VS	VS	0
102	CONTC/0009801/2023	DR. ANITA PATTANAIAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KENDRAPARA// MAHESH CHANDRA MOHANTY	ADV.	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0009802/2023	LINGARAJ PANDA LAXMI PRIYA MISHRA VS	JYOTIRMAY GUPTA VS	// // 0
104	CONTC/0009803/2023	S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA NARENDRA BARIK VS	ADV VS	// // 0
105	CONTC/0009804/2023	SUNIL KUMAR TUDU, TAHASILDAR, SIMULIA, BALASORE BHAJAKRISHNA PANDA VS	ADV. VS	// // 0
106	CONTC/0009805/2023	SUNIL KUMAR TUDU, TAHASILDAR, SIMULIA GOVERNING BODY OF MAHAPURUSHA BANAMALI VS	ADV. VS	// // 0
107	CONTC/0009806/2023	ASWATHY S., I.A.S. GAYADHAR NAYAK VS	ADV. VS	// // 0
108	CONTC/0009807/2023	SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR PRAFULLA KUMAR DAS VS	ADV VS	// // 0
109	CONTC/0009808/2023	SUNIL KUMAR TUDU, O.A.S NIYATI SAHOO VS	ADV. VS	// // 0
110	CONTC/0009809/2023	SUSHANT KUMAR MISHRA, O.A.S. BINAPANI SAHOO VS	RANJAN KUMAR ROUT VS	// // 0
111	CONTC/0009810/2023	K SUDARSHAN CHAKRAVARTHY, COLLECTOR CUM DISTRICT MAGISTRATE, KHORDHA SIMANCHAL SWAIN VS	ADV VS	// // 0
112	CONTC/0009811/2023	ASWATHY S., I.A.S PRAVAT KUMAR DAS VS	ADV VS	// // 0
113	CONTC/0009812/2023	PATITAPABAN DEBATA, OAS A(JB), TAHASILDAR, GHASIPURA PRAVAT KUMAR DAS VS	ADV. VS	// // 0
		RAMESH KUMAR BALMUCHI		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0009813/2023	BHAWANI SHANKAR JOSHI VS SUSHANTA KUMAR DASH, I.A.S.	ADV. VS	// 0 //
115	CONTC/0009814/2023	KRUSHNA CHANDRA NISHANKA VS PRITIPURNA MISHRA, TAHASILDAR, JATANI	ADV VS	// 0 //
116	CONTC/0009815/2023	SANTOSH KUMAR BISOYI VS DIBYAJYOTI PARIDA, COLLECTOR, GANJAM	ADV. VS	// 0 //
117	CONTC/0009816/2023	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, TENDABADI VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
118	CONTC/0009817/2023	SUSANTA KUMAR SETHI VS DIBYAJYOTI PARIDA, COLLECTOR, GANJAM	ADV. VS	// 0 //
119	CONTC/0009818/2023	JYOTISMINA MANTRI VS THE D.F.O., CITY FOREST DIVN.	ADV. VS	// 0 //
120	CONTC/0009819/2023	HEMANTA KUMAR SAHOO VS SUSANTA KUMAR DASH, IAS	ADV. VS	// 0 //
121	CONTC/0009820/2023	MAMATAMAYEE MALLIK VS AMRIT RUTURAJ, I.A.S.	ADV. VS	// 0 //
122	CONTC/0009821/2023	RAJENDRA KUMAR PATRA VS PRATIK SAHOO, O.A.S	ADV VS	// 0 //
123	CONTC/0009822/2023	SISIR KUMAR BEHERA VS ASWATHY S., I.A.S	ADV VS	// 0 //
124	CONTC/0009823/2023	HEMANTA KUMAR BARIK VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	adv. VS	// 0 //
125	CONTC/0009824/2023	JAGANNATH MOHAPATRA	ADV.	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CONTC/0009825/2023	ASWATHY S., I.A.S. KRUSHNA MOHAN SAHU	ADV	//
		VS	VS	()
127	CONTC/0009826/2023	ASWATHY S., I.A.S. DEBENDRA KUMAR KHATUA	ADV.	//
		VS	VS	()
128	CONTC/0009827/2023	VISHAL KUMAR DEV, IAS VIJAY KUMAR BANSAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	()
129	CRLA/0001332/2023	CHANCHAL RANA GOURA CHANDRA SAHOO	DEVASHIS PANDA	//
		VS	VS	CUTTACK VIGILANCE /54 /2011 SPECIAL JUDGE(VIGILANCE),ANGUL(Anugul ) TR/0000081/2019
130	CRLA/0001333/2023	STATE OF ODISHA(VIG.) PRADEEP KUMAR PRADHAN	DIPTISH PRASAD PATTANAIAK	CUTTACK VIGILANCE /54 /2011
		VS	VS	()
131	CRLA/0001334/2023	STATE OF ODISHA(VIG.) MAINUDDIN	PRATIK NAYAK	//
		VS	VS	BHAWANIPATNA SADAR /72 /2018 ()
132	CRLA/0001335/2023	STATE OF ODISHA TAPAN KUMAR PADHI	UMESH CHANDRA BEHURA	//
		VS	VS	VIGILANCE PS (BERHAMPUR) /17 /2002 ()
133	CRLA/0001336/2023	STATE OF ODISHA(VIG.) MUNA MAJHI	UMAKANTA BARIK	//
		VS	VS	JAIPATNA /414 /2021 ()
134	CRLA/0001337/2023	STATE OF ODISHA DR. B. GOPAL CHANDRA RAO	SUSANTA KUMAR DASH	//
		VS	VS	VIGILANCE PS (BERHAMPUR) /52 /2017 ()
135	CRLMA/0000501/2023	STATE OF ODISHA(VIG.) KUMBHA KANDA	ADV.	//
		VS	VS	/ /0 ()
136	CRLMC/0005312/2023	STATE OF ORISSA ABDUL SALAM @ SK. ALAM @ ABDUL ALAM	RUDRA MADHAB BISWAL	//
		VS	VS	SAHADEV KHUNTA /298 /2017 ()

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0005313/2023	STATE OF ODISHA SUDHANSU DEBTA VS	JYOTIRMAYA SAHOO VS	// BARGARH SADAR /243 /2016 ()
138	CRLMC/0005314/2023	STATE OF ODISHA RAJESH KUMAR MALLIK VS	AMULYA RATNA PANDA VS	// / /0 ()
139	CRLMC/0005315/2023	STATE OF ODISHA RAJESH KUMAR MALLIK VS	AMULYA RATNA PANDA VS	// / /0 ()
140	CRLMC/0005316/2023	STATE OF ODISHA MAHEJEBIN KHATUN VS	BAMADEV BARAL VS	// / /0 ()
141	CRLMC/0005317/2023	RIZWANA BEGUM MRUTYUNJAYA MISHRA VS	SUSANTA SEKHAR MOHAPATRA VS	// / /0 ()
142	CRLMC/0005318/2023	SUSANTA SEKHAR MOHAPATRA SARAT CHANDRA MAJHI VS	DEEPAK KUMAR SAHOO VS	// AUL /343 /2023 ()
143	CRLMC/0005319/2023	STATE OF ORISSA SURESH SETHI VS	GOPAL KRISHNA NAYAK VS	// BHANJANAGAR /226 /2019 ()
144	CRLMC/0005320/2023	STATE OF ODISHA JYOTINDRIYA MOHANTY VS	NITYANANDA BEHURIA VS	// / /0 ()
145	CRLMC/0005321/2023	REPUBLIC OF INDIA (CBI) PAWAN KUMAR MUNDHRA VS	ABHISHEK DASH VS	// / /0 ()
146	CRLMC/0005322/2023	SUNRISE EARTH MOVERS SURESH SETHI VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (BHANJANAGAR) /113 /2019 ()
147	CRLMC/0005323/2023	STATE OF ODISHA PRABHAT KUMAR ROUT VS	SATYA RANJAN MULIA VS	// ABHAYACHANDPUR /208 /2014 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :08/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0005324/2023	PRASANTA KUMAR ROUT VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	SAMBALPUR VIGILANCE /65 /2018 () //
149	CRLMC/0005325/2023	HEMANGA PRASAD ROUL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHILA (BERHAMPUR) /69 /2016 () //
150	CRLMC/0005326/2023	PRAMOD KUMAR TUDU VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	BARIPADA TOWN /282 /2022 () //
151	CRLMC/0005327/2023	ARUNA KUMAR MALLA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	KAKATAPUR /54 /2013 () //
152	CRLMC/0005328/2023	PRADEEP KUMAR PADHI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	CANTONMENT ROAD /32 /2013 () //
153	CRLMC/0005329/2023	JAHIR JAHANGIR MALLA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	MANCHESWAR P.S. /486 /2022 () //
154	CRLMC/0005330/2023	AJIT PRADHAN VS STATE OF ODISHA	CHINMAYA MOHANTY VS	MANCHESWAR P.S. /463 /2023 () //
155	CRLMC/0005331/2023	MUNA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /38 /2023 () //
156	CRLMC/0005332/2023	GITANJALI BARIK VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	NAYAKOT /10 /2020 () //
157	CRLMC/0005333/2023	CHINTU @ CHINKU @ SMRUTI RANJAN ROUT VS STATE OF ODISHA	GYANA RANJAN DHAL VS	DHAULI PS /21 /2017 () //
158	CRLMP/0002463/2023	M/S ASIRVAD MICRO FINANCE LTD., JHARSUGUDA J..K.J.SAMANTA VS STATE OF ODISHA		/ /0 () //
159	CRLMP/0002464/2023	PRASANT KUMAR MALLIK @ PRASANTA MALLIK	SAROJ KUMAR DASH	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0002465/2023	SUBHAKESHI MEHER	AMIT PRASAD BOSE	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002466/2023	MONA BAGH	SUSHANT KUMAR PRADHAN - 3	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, SUNDARGARH		//
162	CRLMP/0002467/2023	SURENDRA KUMAR OJHA	SATYAJIT MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0002468/2023	RATIKANTA OJHA	RAMANI KANTA PATTANAIAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0002469/2023	ADARSH SEN	RAMESH AGARWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	FAO/0000555/2023	MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO. LTD.	G.P.DUTTA	/ /
		VS	VS	()
		SATYABATI ROUT		//
166	MACA/0001206/2023	DIVISIONAL MANAGER, MAGMA HDI G.I.CO. LTD.	G.P.DUTTA	/ /
		VS	VS	()
		SABHAPATI MAJHI		//
167	MACA/0001207/2023	M/S. UNITED INDIA INSURANCE COMPANY LTD.	JAYASANKAR MISHRA	/ /
		VS	VS	()
		SASMITA KHATUA		//
168	MACA/0001208/2023	NATIONAL INSURANCE CO. LTD.	NIBEDITA MOHANTY	/ /
		VS	VS	()
		JANANI BHOI		//
169	MACA/0001209/2023	BIRANCHI DAS	PRABASH CHANDRA PATTANAIAK	/ /
		VS	VS	()
		KASINATH DAS		//
170	MACA/0001210/2023	PRABHUPADA PAIKRAY	PRABASH CHANDRA PATTANAIAK	/ /
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	MACA/0001211/2023	D.I.G.POLICE MOTOR TRASPORT, CUTTACK M/S. NEW INDIA ASSURANCE COMPANY LTD. VS	SAYED ASIF ALI VS	// // 0
172	MATA/0000429/2023	ARAT KISHORE ROUT DEBASISH NAYAK VS	PRAVASH CHANDRA JENA VS	// // 0
173	MATA/0000430/2023	INDIRA PRIYADARSHINI CHINMAYEE KUMARI PADHI VS	GANESH PRASAD MOHANTY VS	// // 0
174	RSA/0000524/2023	MANORANJAN MISHRA ETISHREE RAY VS	DEEPALI MAHAPATRA VS	// // 0
175	RSA/0000525/2023	STATE OF ODISHA ETISHREE RAY VS	DEEPALI MAHAPATRA VS	// // 0
176	RSA/0000526/2023	STATE OF ODISHA MAMI BEHERA VS	DAMODAR PATRA VS	// // 0
177	RSA/0000527/2023	LAXMIDHAR BEHERA NRUSINGHA CHARAN PANDA VS	BIBEKANANDA BHUYAN VS	// // 0
178	RVWPET/0000463/2023	ANNAPURNA PANDA NABIN KISHORE MAHANANDA VS	DR. BINODA KUMAR MISHRA VS	// // 0
179	RVWPET/0000464/2023	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
180	TRP(C)/0000416/2023	MANASWINI MOHAPATRA POONAM CHINDRA VS	BYOMOKESH SAHOO VS	// // 0
181	TRP(C)/0000417/2023	KAMALESWAR SARAF PUSPANJALI MALIK VS	PRAVASH CHANDRA JENA VS	// // 0
		HIMANSHU MOHANTA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	TRPCRL/0000117/2023	AMRITA PRIYADARSINI PATRA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	KORAPUT TOWN /130 /2018 0 //
183	WA/0003006/2023	STATE OF ODISHA VS PRANAKRUSHNA DAS ADHIKARY	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
184	WA/0003007/2023	STATE OF ODISHA VS ARJUNA MAHARATHA	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
185	WA/0003008/2023	STATE OF ODISHA VS SHYAM CH. BOITEI	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
186	WA/0003009/2023	STATE OF ODISHA VS SUKANTI SAHU	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
187	WA/0003010/2023	STATE OF ODISHA VS BANSIDHAR MOHANTY	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
188	WA/0003011/2023	STATE OF ODISHA VS PRASANNA KUMAR PATTANAIAK	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
189	WA/0003012/2023	STATE OF ODISHA VS SATYANANDA BEHERA	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
190	WA/0003013/2023	STATE OF ODISHA VS BHABAGRAHI PARIDA	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
191	WA/0003014/2023	STATE OF ODISHA VS ANATH CHARAN NAYAK	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
192	WA/0003015/2023	APARAJITA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
193	WA/0003016/2023	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0003017/2023	GOBINDA CHANDRA SWAIN SASI BAURI	PRADIP KUMAR MALLICK	//
		VS	VS	0
195	WA/0003018/2023	BAIKUNTHANATH RAO STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//
		VS	VS	0
196	WA/0003019/2023	TANKADHAR NAG COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT., ODISHA	DEBTA, ODISHA DEBTA, ODISHA	//
		VS	VS	0
197	WA/0003020/2023	KABINDRANATH SAHOO RENU KESHARI	MITHUN DAS	//
		VS	VS	0
198	WA/0003021/2023	D.M., M/S. UNITED INDIA INSURANCE CO.LTD. TUNI MAHARANA	PRATAP KUMAR MOHANTY	//
		VS	VS	0
199	WP(C)/0040222/2023	STATE OF ODISHA JASODA PATRA	SUSANTA KUMAR DASH	//
		VS	VS	0
200	WP(C)/0040223/2023	ADDL. COMMNR. CONSOLIDATION AND SETTLEMENTS PADMAN SAHU	MANAS PATI	//
		VS	VS	0
201	WP(C)/0040224/2023	STATE OF ODISHA DURGA PRASAD SUBUDHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
202	WP(C)/0040225/2023	STATE OF ODISHA BRUNDABAN SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
203	WP(C)/0040226/2023	STATE OF ODISHA SHANKAR MAHAPATRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
204	WP(C)/0040227/2023	STATE OF ODISHA SIDHESWAR DHAUDIA	RANJIT MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0040228/2023	STATE OF ODISHA SANJUKTA PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
206	WP(C)/0040229/2023	STATE OF ODISHA VYJAINTO KUMAR RAY VS	BIDESH RANJAN BEHERA VS	// // 0
207	WP(C)/0040230/2023	STATE OF ODISHA JASHODA NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
208	WP(C)/0040231/2023	STATE OF ODISHA SK. SAKUR VS	RANJIT MOHANTY VS	// // 0
209	WP(C)/0040232/2023	STATE OF ODISHA SUDHIR KUMAR LENKA VS	JAGAJIBAN PRADHAN VS	// // 0
210	WP(C)/0040233/2023	STATE OF ODISHA PITAMBAR PARIDA VS	SIDHESWAR MALLIK VS	// // 0
211	WP(C)/0040234/2023	STATE OF ODISHA TAPAN KUMAR MOHARANA VS	GOUTAM KUMAR ACHARYA VS	// // 0
212	WP(C)/0040235/2023	GOVT. OF ODISHA RAJIV GANDHI RURAL WELFARE AND CULTURAL SOCIETY VS	SRIBHISH KUMAR ROUTRAY VS	// // 0
213	WP(C)/0040236/2023	STATE OF ODISHA ISHAN KUMAR ROUT VS	NIHAL RATH VS	// // 0
214	WP(C)/0040237/2023	STATE OF ODISHA DR. SUBHAM PUHAN VS	AVIJIT MISHRA VS	// // 0
215	WP(C)/0040238/2023	STATE OF ODISHA ANUBHAV MISHRA VS PRINCIPAL SECY. TO GOVT., HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA	NIHAL RATH VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0040239/2023	ANAM CHARAN MOHAPATRA VS THE SECY, HOUSING AND URBAN DEVELOPMENT DEPTT., ODISHA, BBSR.	SUBASH CHANDRA ROUT VS	// 0 //
217	WP(C)/0040240/2023	PRAVAT RANJAN DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
218	WP(C)/0040241/2023	RADHE SHYAM BARIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
219	WP(C)/0040242/2023	MAMATA RANI PATRA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
220	WP(C)/0040243/2023	SRIKANTA PARIDA VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
221	WP(C)/0040244/2023	SUBHRA KANTA PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
222	WP(C)/0040245/2023	MAHESWAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
223	WP(C)/0040246/2023	ANSUMAN TURUK VS DEPT. OF REVENUE AND DISASTER MANEGEMENT, BBSR	MALAYA KUMAR MISHRA VS	// 0 //
224	WP(C)/0040247/2023	JAYANTA KUMAR GHADAI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
225	WP(C)/0040248/2023	AJIT KUMAR BISWAL VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
226	WP(C)/0040249/2023	SARTHAK BISWAL VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
227	WP(C)/0040250/2023	VILLAGERS OF PIPALIA, PURI	HRUDANANDA MOHAPATRA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
228	WP(C)/0040251/2023	STATE OF ODISHA BINOD BIHARI PATEL	HRUDANANDA MOHAPATRA	//
		VS	VS	0
229	WP(C)/0040252/2023	STATE OF ODISHA RANJAN KALO	NIHAL RATH	//
		VS	VS	0
230	WP(C)/0040253/2023	STATE OF ODISHA BASANTA KUMAR DAKUA	SWAPNIL ROY	//
		VS	VS	0
231	WP(C)/0040254/2023	STATE OF ODISHA KAILASH CHANDRA PRADHAN	SWAPNIL ROY	//
		VS	VS	0
232	WP(C)/0040255/2023	STATE OF ODISHA GITANJALI JENA	NIRAMAL RANJAN ROURTRAY	//
		VS	VS	0
233	WP(C)/0040256/2023	STATE OF ODISHA BIJAYA PRATAP MALLIK	UMAKANTA DASH	//
		VS	VS	0
234	WP(C)/0040257/2023	STATE OF ODISHA KASHINATH BEHERA	UMAKANTA DASH	//
		VS	VS	0
235	WP(C)/0040258/2023	STATE OF ODISHA SALMI TIRKEY	BISWA PRAKASH DHAL	//
		VS	VS	0
236	WP(C)/0040259/2023	THE ADDL. SUB-COLLECTOR, PANPOSH, ROURKELA SANTA PRADHAN	ASHIT KUMAR DASH	//
		VS	VS	0
237	WP(C)/0040260/2023	STATE OF ODISHA NARENDRA KUMAR KARANA	SATYABRATA SATAPATHY	//
		VS	VS	0
238	WP(C)/0040261/2023	STATE OF ODISHA DHARMUDHAR PATNAIK	SATYABRATA SATAPATHY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0040262/2023	STATE OF ODISHA UMA BARIK VS	MAHESWAR MOHANTY VS	// // ()
240	WP(C)/0040263/2023	LAND REFORMS COMMISSIONER, CUTTACK RAJARAM BEHERA VS	JUGALA KISHORE PANDA VS	// // ()
241	WP(C)/0040264/2023	STATE OF ODISHA NAKUL PAN VS	LAXMIKANTA MOHANTY VS	// // ()
242	WP(C)/0040265/2023	STATE OF ODISHA KARUNAKAR SAHU VS	SATYABRATA SATAPATHY VS	// // ()
243	WP(C)/0040266/2023	STATE OF ODISHA GANESURAM KEWAT VS	ARABINDA TRIPATHY VS	// // ()
244	WP(C)/0040267/2023	STATE OF ODISHA M/S. BHISMADEV SAMARTHA VS	KSHIROD KUMAR SAHOO VS	// // ()
245	WP(C)/0040268/2023	ADDL. COMMISSIONER OF CT AND GST(APPEAL),SAMBALPUR KEDAR SANKAR MAHAKUD VS	SATYABRATA SATAPATHY VS	// // ()
246	WP(C)/0040269/2023	STATE OF ODISHA SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT, BHADRAK VS	VS	// // ()
247	WP(C)/0040270/2023	STATE OF ODISHA LAMBODAR PRADHAN VS	SATYABRATA SATAPATHY VS	// // ()
248	WP(C)/0040271/2023	STATE OF ODISHA M/S KEDARNATH BHOI, SAMBALPUR VS	BHABANI PRASAD MOHANTY VS	// // ()
249	WP(C)/0040272/2023	THE COMMISSIONER OF CT AND GST, CUTTACK BRUSHABHANU NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0040273/2023	MAYADHAR BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
251	WP(C)/0040274/2023	VESHAJA KUMAR PATEL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0040275/2023	PRADEEP KUMAR PATEL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0040276/2023	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0040277/2023	KSHETRAPAL MEHER VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0040278/2023	THE MD, ODISHA SMALL INDUSTRIES CORP. LTD., VS REBATI JENA	<del>CHITRA</del> KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0040279/2023	GANGADHAR PATEL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0040280/2023	KHAGESWAR PATEL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0040281/2023	THE MD, ODISHA SMALL INDUSTRIES CORP. LTD., VS NARASINGHA CHARAN MOHANTY	<del>CHITRA</del> KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0040282/2023	SUDHANSHU KUMAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0040283/2023	PARBATI SAHOO @ BEHERA VS GENERAL MANAGER HRD, PENSION OPTCL,	GOPINATH MISHRA VS BBSR	// 0 //
261	WP(C)/0040284/2023	RUNU SAHU @ NAYAK	GOPINATH MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
262	WP(C)/0040285/2023	DY. GENERAL MANAGER, PENSION CELL, TPCODL, BBSR KAILASH CHETTI	GOPINATH MISHRA	//
		VS	VS	0
263	WP(C)/0040286/2023	STATE OF ODISHA JAMBESWAR MOHAPATRA	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
264	WP(C)/0040287/2023	ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR ANSUMAN SAHU	SUJATA JENA	//
		VS	VS	0
265	WP(C)/0040288/2023	STATE OF ODISHA ROHIT SANKHARI	SUJATA JENA	//
		VS	VS	0
266	WP(C)/0040289/2023	STATE OF ODISHA UTKAL PATRO	SUJATA JENA	//
		VS	VS	0
267	WP(C)/0040290/2023	STATE OF ODISHA NITYANANDA PATRA	LAXMI KANTA MOHANTY	//
		VS	VS	0
268	WP(C)/0040291/2023	STATE OF ODISHA BIDYADHAR BISOI	RANJIT SAMAL	//
		VS	VS	0
269	WP(C)/0040292/2023	STATE OF ODISHA MOHAN BISOI	RANJIT SAMAL	//
		VS	VS	0
270	WP(C)/0040293/2023	STATE OF ODISHA HARI GOUDA	RANJIT SAMAL	//
		VS	VS	0
271	WP(C)/0040294/2023	STATE OF ODISHA BIMBADHAR SAHOO	RANJIT SAMAL	//
		VS	VS	0
272	WP(C)/0040295/2023	STATE OF ODISHA BUDHU KUMAR BEHERA	ALOK KUMAR PANDA	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0040296/2023	STATE OF ODISHA RAMAKANTA PRADHAN VS CHAIRMAN CUM MD, MCL, BURLA	SWARUP RANJAN SINGHSAMANT VS	// // ()
274	WP(C)/0040297/2023	MANORANJAN MAHAKUD VS STATE OF ODISHA	LAXMAN PRADHAN VS	// ()
275	WP(C)/0040298/2023	ACHYUTANANDA ROUT VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// ()
276	WP(C)/0040299/2023	ACHYUTANANDA BARAL VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// ()
277	WP(C)/0040300/2023	SASMITA MOHARANA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// ()
278	WP(C)/0040301/2023	SADANANDA NAYAK VS THE STATE INFORMATION COMMISSIONER, BBSR	SARBESWAR BEHERA VS	// ()
279	WP(C)/0040302/2023	MITARANI PANDA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// ()
280	WP(C)/0040303/2023	KAPILENDRANATH MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// ()
281	WP(C)/0040304/2023	DAYANIDHI PARIDA VS UNION OF INDIA	DEBASIS PANIGRAHI VS	// ()
282	WP(C)/0040305/2023	BHASKAR CHANDRA SETHY VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// ()
283	WP(C)/0040306/2023	TAPAS RANJAN MALLICK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// ()

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0040307/2023	SUSANTA KUMAR MAHARANA VS TPWODL, SAMBALPUR	SAMEER KUMAR DAS VS	// 0 //
285	WP(C)/0040308/2023	M/S KASHVI INTERNATIONAL PVT. LTD., BBSR VS THE UNION OF INDIA	TANMAY MISHRA VS	// 0 //
286	WP(C)/0040309/2023	PRASANT KUMAR CHAINI @ CHAINY VS BHABAGRAHI NAYAK	AJTI KUMAR TRIPATHY VS	// 0 //
287	WP(C)/0040310/2023	NETRANANDA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
288	WP(C)/0040311/2023	DASARATHA NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
289	WP(C)/0040312/2023	BIDUBHUSAN PATTANAIK VS KALPANA PATTANAYAK	MANAS RANJAN KHATUA VS	// 0 //
290	WP(C)/0040313/2023	KRUSHNA CHANDRA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
291	WP(C)/0040314/2023	SHANKAR SETHIA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
292	WP(C)/0040315/2023	TIKESWARI NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
293	WP(C)/0040316/2023	EMPHORIA WORKS PVT. LTD, CUTTACK VS CHIEF COMMNR. CT AND GST CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
294	WP(C)/0040317/2023	TRILOCHAN DANDASANA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
295	WP(C)/0040318/2023	SOURA KUMAR NAIK	BHABARANJAN KAR	//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		GOVT. OF ODISHA		//
296	WP(C)/0040319/2023	DUKHABANDHU TANTI	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
297	WP(C)/0040320/2023	BHUJAMATI PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
298	WP(C)/0040321/2023	SOVARAM PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
299	WP(C)/0040322/2023	ROHINI NAIK	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
300	WP(C)/0040323/2023	ANANTA ARGAL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
301	WP(C)/0040324/2023	TRILOCHAN NAYAK	AMRITA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0040325/2023	BIPIN BIHARI NAIK	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
303	WP(C)/0040326/2023	HIMENDRA HARJAN	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
304	WP(C)/0040327/2023	RAJENDRA SETH	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
305	WP(C)/0040328/2023	HAREKRUSHNA DEHURIA	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
306	WP(C)/0040329/2023	BALADEV PRADHAN	BHABARANJAN KAR	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0040330/2023	GOVT. OF ODISHA JOGESWAR PATEL VS	BHABARANJAN KAR VS	// // ()
308	WP(C)/0040331/2023	GOVT. OF ODISHA RAMESH CHANDRA PATEL VS	BHABARANJAN KAR VS	// // ()
309	WP(C)/0040332/2023	GOVT. OF ODISHA RAJKISHORE NAIK VS	BHABARANJAN KAR VS	// // ()
310	WP(C)/0040333/2023	GOVT. OF ODISHA URBASI DEI VS	BHABARANJAN KAR VS	// // ()
311	WP(C)/0040334/2023	GOVT. OF ODISHA MIR ABAS VS	SANTOSH KUMAR SWAIN VS	// // ()
312	WP(C)/0040335/2023	STATE OF ODISHA JENAMANI NAIK VS	BHABARANJAN KAR VS	// // ()
313	WP(C)/0040336/2023	GOVT. OF ODISHA PABITRA MOHAN NAIK VS	BHABARANJAN KAR VS	// // ()
314	WP(C)/0040337/2023	GOVT. OF ODISHA MANGULU GOUD VS	BHABARANJAN KAR VS	// // ()
315	WP(C)/0040338/2023	GOVT. OF ODISHA BASANTA KUMAR NAIK VS	BHABARANJAN KAR VS	// // ()
316	WP(C)/0040339/2023	GOVT. OF ODISHA GANGARAM NAIK VS	BHABARANJAN KAR VS	// // ()
317	WP(C)/0040340/2023	GOVT. OF ODISHA BHIMASEN PATTANAIAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0040341/2023	HRUDANANDA PASAYAT VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
319	WP(C)/0040342/2023	PREMANANDA RANA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
320	WP(C)/0040343/2023	NARASINGHA PANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0040344/2023	SUKANTI NAYAK VS STATE OF ODISHA	BHABARANJAN KAR VS	// 0 //
322	WP(C)/0040345/2023	KAPILESWAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0040346/2023	ISHMAIL KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	WP(C)/0040347/2023	BIRANCHI NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
325	WP(C)/0040348/2023	HEMANTA CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0040349/2023	SAROJINI PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
327	WP(C)/0040350/2023	MITRA MISHRA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
328	WP(C)/0040351/2023	KALIA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0040352/2023	TARULATA NAIK	BHABARANJAN KAR	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0040353/2023	GOVT. OF ODISHA PRAVASINI NAIK	ASHOK KUMAR SAHOO	//
		VS	VS	0
331	WP(C)/0040354/2023	STATE OF ODISHA AKSHYA PATEL	BHABARANJAN KAR	//
		VS	VS	0
332	WP(C)/0040355/2023	GOVT. OF ODISHA CHANDRAKANTI PATEL	BHABARANJAN KAR	//
		VS	VS	0
333	WP(C)/0040356/2023	GOVT. OF ODISHA SURENDRA MALLICK	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
334	WP(C)/0040357/2023	STATE OF ODISHA JOGESWAR PATEL	BHABARANJAN KAR	//
		VS	VS	0
335	WP(C)/0040358/2023	GOVT. OF ODISHA JAGABANDHU PRUSTY	PRAMOD CHANDRA SEJPADA	//
		VS	VS	0
336	WP(C)/0040359/2023	STATE OF ODISHA JAGABANDHU PRUSTY	PRAMOD CHANDRA SEJPADA	//
		VS	VS	0
337	WP(C)/0040360/2023	STATE OF ODISHA BALABHADRA SWAIN	PRAVAT KUMAR NAYAK	//
		VS	VS	0
338	WP(C)/0040361/2023	STATE OF ODISHA AKSHAYA KUMAR MOHANTY	GYANA RANJAN SETHI	//
		VS	VS	0
339	WP(C)/0040362/2023	STATE OF ODISHA RAMSHANKAR KHAMARI	SAILABALA JENA	//
		VS	VS	0
340	WP(C)/0040363/2023	STATE OF ODISHA SANATAN DALAI	AJAYA KUMAR MOHARANA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0040364/2023	STATE OF ODISHA BIJAY KUMAR JENA VS	GYANA RANJAN SETHI VS	// // ()
342	WP(C)/0040365/2023	STATE OF ODISHA SUBRAT KUMAR NAYAK VS	SATABDI SAMANTRAY VS	// // ()
343	WP(C)/0040366/2023	CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI SUKANTI DEHURIA VS	DILIP KUMAR SAHU VS	// // ()
344	WP(C)/0040367/2023	C.M.D. MAHANADI COAL FIELDS LTD, SAMBALPUR DEBA PRASAD SENDHA VS	MANOJA KUMAR KHUNTIA VS	// // ()
345	WP(C)/0040368/2023	M.D. AND C.E.O., UCO BANK, KOLKATA JADABA PADHAN VS	DILIP KUMAR SAHU VS	// // ()
346	WP(C)/0040369/2023	C.M.O, MCL SAMBALPUR SUMITRA SAMAL VS	PRAMODA KUMAR MISHRA VS	// // ()
347	WP(C)/0040370/2023	STATE OF ODISHA SARASWATI MAHANTA VS	DILIP KUMAR SAHU VS	// // ()
348	WP(C)/0040371/2023	THE MANAGER, HINDUJA LAYLANDA FINANCE, CHHENAI BHABANI SANKAR PRADHAN VS	KAILASH CHANDRA SAHOO VS	// // ()
349	WP(C)/0040372/2023	COMMNR. STATE INFORMATION COMMISSION, ODISHA BASANTI ROUT VS	BIKRAM CHANDRA GHADEI VS	// // ()
350	WP(C)/0040373/2023	STATE OF ODISHA MANAS RANJAN MAHALI VS	KUNAL KUMAR SWAIN VS	// // ()
351	WP(C)/0040374/2023	STATE OF ODISHA BIRANCHI NARAYAN DASH VS	DEBENDRA NATH MISRA VS	// // ()
		UNION OF INDIA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0040375/2023	ANANDA CHANDRA SANGRAM SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	WP(C)/0040376/2023	KETAKILATA MALLICK VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
354	WP(C)/0040377/2023	SATYABRATA SWAIN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
355	WP(C)/0040378/2023	SUNANDA NANDA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
356	WP(C)/0040379/2023	TAPAS RANJAN MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
357	WP(C)/0040380/2023	J. SURYA RAO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
358	WP(C)/0040381/2023	SATYABRATA SWAIN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
359	WP(C)/0040382/2023	SURYAKANTA BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
360	WP(C)/0040383/2023	JAYRAM PUJAHARI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
361	WP(C)/0040384/2023	RABI RANJAN DASH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
362	WP(C)/0040385/2023	NIRANJAN NAYAK VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	// 0 //
363	WP(C)/0040386/2023	SATYABRATA SWAIN	SOUMYA RANJAN MOHANTY	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0040387/2023	BAYAMAN PANDA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0040388/2023	DUSHASAN PRADHAN	MANORANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0040389/2023	PIJULI NAG	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0040390/2023	GHANASHYAM MAHANA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0040391/2023	VEDANTA LTD., JHARSUGUDA	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
369	WP(C)/0040392/2023	KAMALAKANTA BEHERA	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0040393/2023	JAJNYA NARAYANA PATTANAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0040394/2023	BIKASH KUMAR SAHU	RABI NARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0040395/2023	KARTIK CHANDRA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0040396/2023	GOVERNING BODY OF BIJU PATTNAIK DEGREE COLLEGE, BANGALORE	HEGDE ANIL KUMAR PARIKANGIRI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0040397/2023	RAJENDRA PRASAD TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	WP(C)/0040398/2023	STATE OF ODISHA MAA MANGALA SHG, JAGATSINGHPUR VS	SAMVIT MOHANTY VS	// // ()
376	WP(C)/0040399/2023	STATE OF ODISHA NALINIKANTA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0040400/2023	STATE OF ODISHA M/S SHREEKHETRA INDUSTIES LTD., BBSR VS	DAITARI BEHERA VS	// // ()
378	WP(C)/0040401/2023	CT AND GST OFFICER, BBSR SUBHRANSU SEKHAR DAS VS	PRASANNA KUMAR SAHOO VS	// // ()
379	WP(C)/0040402/2023	STATE OF ODISHA KISHORE CHANDRA NAYAK VS	PRAMODA KUMAR MISHRA VS	// // ()
380	WP(C)/0040403/2023	STATE OF ODISHA SAMEERA KUMAR NAYAK VS	PRASANNA KUMAR SAHOO VS	// // ()
381	WP(C)/0040404/2023	STATE OF ODISHA PADMAVATI MOHAPATRA VS	DIPTI RANJAN BHOKTA VS	// // ()
382	WP(C)/0040405/2023	STATE OF ODISHA SADASHIVA DAS VS	CHITTA RANJAN PATNAIK VS	// // ()
383	WP(C)/0040406/2023	STATE OF ODISHA SHRADHANJALI MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // ()
384	WP(C)/0040407/2023	STATE OF ODISHA M/S SHAIK HAPIJULA, KENDRAPARA VS	ITISHREE TRIPATHY VS	// // ()
385	WP(C)/0040408/2023	SUPDT., CGST AND CENTRAL EXCISE, KENDRAPARA DAMAYANTI MAJHI VS	BHOJARAJ SETH VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0040409/2023	MANORANJAN PATRA VS D.E.O., BARIPADA	ULLASH CHANDRA MOHANTY VS	// 0 //
387	WP(C)/0040410/2023	ASIM CHANDRA RAY VS COLLECTOR, KHORDHA	BIBEKANANDA BHUYAN VS	// 0 //
388	WP(C)/0040411/2023	SATYANARAYAN GAJO VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
389	WP(C)/0040412/2023	PRABHAT CHANDRA DAS VS COLLECTOR, KHORDHA	BIBEKANANDA BHUYAN VS	// 0 //
390	WP(C)/0040413/2023	PRASANTA KUMAR PATTNAIK VS GOVT. OF ODISHA	PRANAYA SWAIN VS	// 0 //
391	WP(C)/0040414/2023	BHAMAR PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
392	WP(C)/0040415/2023	PADMA CHARAN SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
393	WP(C)/0040416/2023	TRINATH DASH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
394	WP(C)/0040417/2023	IN RE DESIGNATED COURTS FOR MPS MLAS VS STATE OF ODISHA	ADV. VS	// 0 //
395	WP(C)/0040418/2023	KUMUDA BHUJABAL VS SUJIT KUMAR PRADHAN	JAGAJIBAN PRADHAN VS	// 0 //
396	WPCRL/0000156/2023	AHALYA MAHAPATRA VS STATE OF ODISHA	BICHRANANDA MAHAPATRA VS	//0 0 //
397	ABLAPL/0014575/2023	PUSPALATA SWAIN	PARSURAM PARIJA	//0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur )
398	ABLAPL/0014576/2023	STATE OF ODISHA BRAJA SUNDAR DAS @ BRAJA	RAJENDRA NARAYAN ROUT	ICC/0000127/2022
		VS	VS	MARINE PS JATADHARI MUHAN /61 /2023
399	ABLAPL/0014577/2023	STATE OF ODISHA ITISREE SAMAL @ ITISHRI SAMAL	RAJENDRA NARAYAN ROUT	()
		VS	VS	//
400	ABLAPL/0014578/2023	STATE OF ODISHA JAKIN @ JAKHIN KULDIP @ KULDEEP	ARIJEET MISHRA	JAJPUR SADAR /292 /2023
		VS	VS	()
401	ABLAPL/0014579/2023	STATE OF ODISHA TUNA NAIK	ASHOK KUMAR PRADHAN	//
		VS	VS	KORAPUT SADAR /203 /2022
402	ABLAPL/0014580/2023	STATE OF ODISHA SUSHIL SURIN	ARUN KUMAR BUDHIA	()
		VS	VS	//
403	ABLAPL/0014581/2023	STATE OF ODISHA MAYADHAR KHATUA	MANASI MOHAPATRA	KUTRA /58 /2018
		VS	VS	()
404	ABLAPL/0014582/2023	STATE OF ODISHA MURALIDHAR NATH	AKSHAYA KUMAR PANDEY	//
		VS	VS	SALIPUR /159 /2015
405	ABLAPL/0014583/2023	STATE OF ODISHA KANHA BARIK	PABITRA KUMAR SAHU	()
		VS	VS	//
406	ABLAPL/0014584/2023	STATE OF ODISHA MAHAVIR SINGH KHOSLA	ARIJEET MISHRA	JEYPORE SADAR /358 /2022
		VS	VS	()
407	ABLAPL/0014585/2023	STATE OF ODISHA PRANAYA KUMAR CHINARA	SATYA RANJAN MOHAPATRA	//
		VS	VS	BASELI SAHI PS /260 /2023
408	ABLAPL/0014586/2023	STATE OF ODISHA MAHENDRA GURU	PRASANTA KUMAR NANDA	()
		VS	VS	//
				MATHILI /122 /2023
				()

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	ABLAPL/0014587/2023	STATE OF ODISHA SILIRANI LENKA VS	SAMARENDRA BAHADUR VS	// BANSADA /384 /2023 ()
410	ABLAPL/0014588/2023	STATE OF ODISHA SARITA SAMANTASINGHAR VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /439 /2023 ()
411	ABLAPL/0014589/2023	STATE OF ODISHA PRAFULLA DAS @ PRAFULLA KUMAR DAS VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /434 /2023 ()
412	ABLAPL/0014590/2023	STATE OF ODISHA ABHILASH JENA VS	A.K.SARANGI VS	// MAHILA P.S.(BBSR) /201 /2023 ()
413	ABLAPL/0014591/2023	STATE OF ODISHA SUNA MALIK VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI RURAL PS /567 /2023 ()
414	ABLAPL/0014592/2023	STATE OF ODISHA BULU @ ABHINASH @ ABHINASH NAG VS	SATYAJIT MOHAPATRA VS	// SAINTALA /117 /2023 ()
415	ABLAPL/0014593/2023	STATE OF ODISHA RAMESH KUMAR DAS VS	JUGALA KISHORE PANDA VS	// RAJNAGAR /24 /2020 ()
416	ABLAPL/0014594/2023	STATE OF ODISHA CHITTARANJAN JENA @ CHAGULU JENA VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /272 /2023 ()
417	ABLAPL/0014595/2023	STATE OF ODISHA KRUSHNA CHANDRA PALEI VS	KARUNAKAR NAYAK VS	// GHATAGAON /141 /2023 ()
418	ABLAPL/0014596/2023	STATE OF ODISHA BABULA PRADHAN @ TRIPURARI PRADHAN VS	SK. ZAFARULLA VS	// BOUDH /25 /2022 ()
419	ABLAPL/0014597/2023	STATE OF ODISHA BABANA MAHARANA VS STATE OF ODISHA	BISHWA RANJAN SAHU VS	// GHASIPURA /403 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0014598/2023	FERAJ KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /227 /2023 () //
421	ABLAPL/0014599/2023	SANJAY KUMAR PATRI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BADACHANA /237 /2023 () //
422	ABLAPL/0014600/2023	AJIT PRADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	CHHENDIPADA /507 /2023 () //
423	ABLAPL/0014601/2023	KANAKA MANJARI JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CUTTACK SADAR /600 /2023 () //
424	ABLAPL/0014602/2023	BAINA @ BAIKUNTHA BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /370 /2023 () //
425	ABLAPL/0014603/2023	PAPU MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	GONDIA /295 /2023 () //
426	ABLAPL/0014604/2023	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /193 /2023 () //
427	ABLAPL/0014605/2023	SUSHANTA GIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /316 /2023 () //
428	ABLAPL/0014606/2023	DIBYA BHARATI JENA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BADAMBADI /370 /2023 () //
429	ABLAPL/0014607/2023	MAMATA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /717 /2023 () //
430	ABLAPL/0014608/2023	ANIL KHUNTIA VS STATE OF ODISHA	NABA KISHORE GURU VS	BHUBAN /465 /2023 () //
431	ABLAPL/0014609/2023	PRAHALLAD KHARA	RAJIB LOCHAN PATNAIK	MACHHKUND /46 /2021

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0014610/2023	BALIA@ AKHAYA KUMAR BEHERA	PRASANT KUMAR BARIK	PURUNABAZAR /265 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0014611/2023	SHIBA @ SIBA SUNDAR BISWAS	JAYAKRISHNA MOHAPATRA	MARINE PS AT DHAMARA /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0014612/2023	KALU CHARAN SAHU @ KALIA SAHU	JYOTIRMAYA SAHOO	MOHANA /176 /2019
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0014613/2023	SUDIPTA BEHERA @ HADU	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /12 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0014614/2023	SUBASH CHANDRA MOHAPATRA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /810 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0014615/2023	GUDIA PRASAD @ BHANUPRIYA GUPTA	RAJIV KUMAR MAHANTA	BAMBARI /214 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0014616/2023	GAGAN MUDULI	RAJIB LOCHAN PATTNAIK	ORKEL /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0014617/2023	GOBINDA SUNA	SURYAKANTA DWIBEDI	LATHOR /197 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0014618/2023	SURYAKANTA MAHAPATRA	SURYAKANTA DWIBEDI	CHANDAPUR /212 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0014619/2023	GOPA RAI @ GOPA RAY	SURYAKANTA DWIBEDI	KHAPRAKHOL /256 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0014620/2023	SANGRAM KESARI BISWAL	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	J.M.F.C.,BALASORE(Baleshwar)

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0014621/2023	STATE OF ODISHA SURAJ KUMAR DAS VS	RABI NARAYAN PANDA VS	ICC/0000089/2023 TIHIDI /221 /2018 ()
444	ABLAPL/0014622/2023	STATE OF ODISHA ARJUN KHARA VS	RAJIB LOCHAN PATNAIK VS	// ORKEL /9 /2023 ()
445	ABLAPL/0014623/2023	STATE OF ODISHA SURENDRA NAYAK @ SURENDRA KUMAR NAYAK VS	ROHIT RANJAN RAY VS	// NIRAKARPUR /298 /2023 ()
446	ABLAPL/0014624/2023	STATE OF ODISHA JOGESWAR SAHOO VS	MANORANJAN ACHARYA VS	// NAYAGARH /272 /2023 ()
447	ABLAPL/0014625/2023	STATE OF ODISHA DIBYOJIT @ DIBYAJOTI PATRA @ SANA KALIA VS	SURYAKANTA DASH VS	// BALASORE SADAR /354 /2021 ()
448	ABLAPL/0014626/2023	STATE OF ODISHA DIBYA PRAKASH PRADHAN VS	PRABHAT KUMAR DASH VS	// TIKABALI /163 /2023 ()
449	ABLAPL/0014627/2023	STATE OF ODISHA DILLIP KUMAR SETHI VS	RABINDRA PRASAD PATNAIK VS	// BANTALA /416 /2023 ()
450	ABLAPL/0014628/2023	STATE OF ODISHA MADHABA PUJARI VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /321 /2023 ()
451	ABLAPL/0014629/2023	STATE OF ODISHA JOGESWAR SAHOO VS	MANORANJAN ACHARYA VS	// NAYAGARH /255 /2023 ()
452	ABLAPL/0014630/2023	STATE OF ODISHA DAKU BHOI VS	PRADIP KUMAR MALLICK VS	// DHAULI PS /185 /2023 ()
453	ABLAPL/0014631/2023	STATE OF ODISHA PRAFULLA KUMAR JENA VS	MANOJ BIHARI DAS VS	// MADHUPATNA /219 /2023 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :08/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0014632/2023	ADITYA SINGH KHUSHWAH VS STATE OF ODISHA	ASHIT KUMAR DASH VS	SEMILLIGUDA /177 /2022 () //
455	ABLAPL/0014633/2023	MODASSIR ALAM @ MOHAMMAD MODASSIR ALAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BIRMITRAPUR /240 /2023 () //
456	ABLAPL/0014634/2023	MIR SAMIR VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	DHAMNAGAR /526 /2023 () //
457	ABLAPL/0014635/2023	PRADEEP PARIDA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	DHARMASALA /101 /2023 () //
458	ABLAPL/0014636/2023	MINA SINGH VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 () //
459	ABLAPL/0014637/2023	BISWANATH NAYAK VS STATE OF ODISHA	DINESH RAY VS	BIDANASI /291 /2023 () //
460	ABLAPL/0014638/2023	INDU SENAPATI VS STATE OF ODISHA	DINESH RAY VS	BIDANASI /291 /2023 () //
461	ABLAPL/0014639/2023	BALIA@ AKHAYA KUMAR BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /159 /2017 () //
462	ABLAPL/0014640/2023	SANJAY MOHALİK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /368 /2023 () //
463	ABLAPL/0014641/2023	SUBASH BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /368 /2023 () //
464	ABLAPL/0014642/2023	SUBASH NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BOIPARIGUDA /236 /2023 () //
465	ABLAPL/0014643/2023	RAMA CHANDRA SWAIN @ DAKU SWAIN	HRUDANANDA MOHAPATRA	PURI SADAR /239 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :08/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	ABLAPL/0014644/2023	VS STATE OF ODISHA JAYANTI MAJHI	VS AKASH BHUYAN	() // KUJANGA /514 /2023
467	ABLAPL/0014645/2023	VS STATE OF ODISHA KANHU KANDI @ KANHU CHARAN KANDI	VS BASANTA KUMAR NAYAK	() // LINGARAJ P.S. /333 /2023
468	ABLAPL/0014646/2023	VS STATE OF ODISHA SAMIR SAHOO	VS AKSHAYA KUMAR SAHOO	() // RANPUR /289 /2023
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :08/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2023 GUAP/9/2023	SK. HAIDER ALI-MP	ASHOK KUMAR DASH
2	42/2023 RFA/100/2006	LALITA BEHERA-MP	
3	84/2023 WPC(OA)/2319/1998	DURYODHAN ROUL-MP	M/S PRASNNA KUMAR MISHRA, A.A. MISHRA
4	85/2023 WPC(OA)/2527/2015	ANNAPURNA MAHAKUD-MP	
5	86/2023 WPC(OA)/2527/2015	ANNAPURNA MAHAKUD-MP	
6	87/2023 WPC(OA)/2516/2015	BISHNU PRASAD NAYAK-MP	
7	88/2023 WPC(OA)/2516/2015	BISHNU PRASAD NAYAK-MP	
8	89/2023 WPC(OA)/2526/2015	PRASHANN KUMAR MOHAPATRA-MP	
9	90/2023 WPC(OA)/2526/2015	PRASHANN KUMAR MOHAPATRA-MP	
10	105/2023 CRLMA/501/2023	KUMBHA KANDA-MP	ADV.
11	198/2023 LAA/60/2019	DIRECTOR,INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC,
12	199/2023 LAA/60/2019	DIRECTOR,INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC,
13	200/2023 LAA/60/2019	DIRECTOR,INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC,
14	322/2023 SA/98/1991	KALANDI-MP	M/S.A.B.MISHRA
15	323/2023 SA/98/1991	KALANDI-MP	M/S.A.B.MISHRA
16	324/2023 SA/98/1991	KALANDI-MP	M/S.A.B.MISHRA
17	431/2023 TRP(C)/416/2023	POONAM CHINDRA-MP	BYOMOKESH SAHOO
18	432/2023 TRP(C)/417/2023	PUSPANJALI MALIK-MP	PRAVASH CHANDRA JENA
19	452/2023 MATA/265/2022	SANJAYA KUMAR MISHRA-MP	DEBARAJ MOHANTY
20	453/2023 MATA/305/2023	RIMMI SINGH KAUR BHAGAL-MP	BIJAYA KUMAR RAGADA
21	497/2023 RVWPET/462/2023	BISHNUPRIYA MOHAPATRA-MP	ADITYA MISHRA
22	498/2023 RVWPET/432/2023	KOTAK SECURITIES LTD.-MP	RAMACHANDRA PANIGRAHY
23	499/2023 RVWPET/464/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
24	500/2023 RVWPET/464/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
25	501/2023 RVWPET/464/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
26	510/2023	DIBAKAR PATRA-MP	M/S. S.C. DASH

27	CONTC/2710/2023 511/2023	SUNALINI DAS-MP	
28	CONTC/6869/2023 512/2023	JAYANTA BISWAL-MP	
29	CONTC/2471/2021 904/2023	AYUB DALABEHERA-MP	SANTOSH KUMAR MAHANTY
30	CRLREV/655/2023 905/2023	AYUB DALABEHERA-MP	SANTOSH KUMAR MAHANTY
31	CRLREV/655/2023 906/2023	AYUB DALABEHERA-MP	SANTOSH KUMAR MAHANTY
32	CRLREV/655/2023 1017/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
33	FAO/445/2023 1018/2023	MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO. LTD.-MP	MP.DUTTA
34	FAO/555/2023 1462/2023	KUNJABIHARI NAIK-MP	SUSANTA KUMAR DASH
35	RSA/216/2020 1463/2023	KUNJABIHARI NAIK-MP	SUSANTA KUMAR DASH
36	RSA/216/2020 1464/2023	KUNJABIHARI NAIK-MP	SUSANTA KUMAR DASH
37	RSA/216/2020 1465/2023	ETISHREE RAY-MP	DEEPALI MAHAPATRA
38	RSA/524/2023 1466/2023	ETISHREE RAY-MP	DEEPALI MAHAPATRA
39	RSA/525/2023 1467/2023	MAMI BEHERA-MP	DAMODAR PATRA
40	RSA/526/2023 1468/2023	MAMI BEHERA-MP	DAMODAR PATRA
41	RSA/526/2023 1469/2023	NRUSINGHA CHARAN PANDA-MP	BIBEKANANDA BHUYAN
42	RSA/527/2023 1481/2023	BHAGABAN BAISAKH-MP	BIBHUDHANANDA MUDULI
43	CMP/1536/2023 1482/2023	UMARANI BISWASROY-MP	SATYA SMRUTI MOHANTY
44	CMP/1533/2023 1483/2023	M/S. SHREE JAGANNATH PROMOTERS AND BUILDERS, BBSKY	SATYA SMRUTI MOHANTY
45	CMP/1534/2023 1484/2023	DEBO BADAM-MP	GOPINATHA MISHRA
46	CMP/651/2021 1485/2023	S.RANJIT KUMAR PATRO-MP	UMA CHARAN MISHRA
47	CMP/1538/2023 1486/2023	KAILASH CHANDRA SWAIN-MP	PRATAP KUMAR MOHANTY
48	CMP/1539/2023 1636/2023	RANJU JYOTI-MP	
49	BLAPL/11913/2022 1637/2023	KAILASH DALEI @ KAILASH CHANDRA DALEI-MP	
50	BLAPL/4642/2022 1638/2023	REBATIKANTA MOHAPATRA-MP	
51	BLAPL/10560/2023 1639/2023	DEBDEEP PANDA @ DEBJEET PANDA-MP	
52	BLAPL/9925/2023 1640/2023	BHISMA BEHERA-MP	SANJIB KUMAR BHANJADEO
53	BLAPL/13079/2023 2149/2023	THE MANAGER LEGAL, M/S. ICICI LOMBARD G.I.CO. LTDG	MP.DUTTA
54	MACA/108/2022 2150/2023	M/S. UNITED INDIA INSURANCE COMPANY LTD.-MP	JAYASANKAR MISHRA
55	MACA/1207/2023 2151/2023	M/S. UNITED INDIA INSURANCE COMPANY LTD.-MP	JAYASANKAR MISHRA
56	MACA/1207/2023 2152/2023	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
57	MACA/1208/2023 2153/2023	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
	MACA/1208/2023		

58	2154/2023 MACA/1210/2023	PRABHUPADA PAIKRAY-MP	PRABASH CHANDRA PATTANAIK
59	2155/2023 MACA/1209/2023	BIRANCHI DAS-MP	PRABASH CHANDRA PATTANAIK
60	2156/2023 MACA/1211/2023	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	SAYED ASIF ALI
61	2675/2023 ABLAPL/9890/2020	DR. KUMUDA CHANDRA PANDA-MP	
62	2676/2023 ABLAPL/13093/2020	RAJU KHORA-MP	
63	2677/2023 ABLAPL/15421/2022	SEKH BASIR-MP	
64	2678/2023 ABLAPL/12268/2023	SUSANTA SAGAR-MP	
65	2679/2023 ABLAPL/13987/2023	SANJAYA KUMAR PATRA-MP	SAROJ RANJAN SUBUDHI
66	2680/2023 ABLAPL/14581/2020	JNANENDRA SWAIN-MP	
67	2681/2023 ABLAPL/12596/2023	PREMKAS @ PREMKASA SAHU-MP	
68	2682/2023 ABLAPL/8718/2023	KISHORE CHHANDA-MP	DURLLABHA RANJAN MISHRA
69	2683/2023 ABLAPL/8755/2023	CHAITANYA DEHURY-MP	
70	2684/2023 ABLAPL/4370/2020	REKHA PRADHAN-MP	SARATHI JYOTI MOHANTY
71	2685/2023 ABLAPL/11704/2023	RAKHI GAIN-MP	
72	2686/2023 ABLAPL/11342/2023	AZIZ AHMAD KHAN-MP	
73	2687/2023 ABLAPL/10514/2023	HARISH CH. SAGAR-MP	
74	2688/2023 ABLAPL/7439/2020	SANKAR JENA-MP	SANTOSH KUMAR MAHANTY
75	2983/2023 CRLA/295/2022	RAJU BIRUA-MP	LALITENDU BHUYAN
76	2984/2023 CRLA/1332/2023	GOURA CHANDRA SAHOO-MP	DEVASHIS PANDA
77	2985/2023 CRLA/1332/2023	GOURA CHANDRA SAHOO-MP	DEVASHIS PANDA
78	2986/2023 CRLA/1333/2023	PRADEEP KUMAR PRADHAN-MP	DIPTISH PRASAD PATTANAIK
79	2987/2023 CRLA/1333/2023	PRADEEP KUMAR PRADHAN-MP	DIPTISH PRASAD PATTANAIK
80	2988/2023 CRLA/1333/2023	PRADEEP KUMAR PRADHAN-MP	DIPTISH PRASAD PATTANAIK
81	2989/2023 CRLA/1334/2023	MAINUDDIN-MP	PRATIK NAYAK
82	2990/2023 CRLA/1334/2023	MAINUDDIN-MP	PRATIK NAYAK
83	2991/2023 CRLA/220/2017	DAMBABU MAJHI-MP	M/S.NIRANJAN PANDA
84	2992/2023 CRLA/221/2017	DAMBU MAJHI-MP	M/S.NIRANJAN PANDA
85	2993/2023 CRLA/218/2023	SIBARAM PRADHAN-MP	
86	2994/2023 CRLA/1335/2023	TAPAN KUMAR PADHI-MP	UMESH CHANDRA BEHURA
87	2995/2023 CRLA/1335/2023	TAPAN KUMAR PADHI-MP	UMESH CHANDRA BEHURA
88	2996/2023 CRLA/312/2023	ABINASH SWAIN@SONU@KEREK-MP	
89	2997/2023	MUNA MAJHI-MP	UMAKANTA BARIK

90	CRLA/1336/2023 2998/2023	MUNA MAJHI-MP	UMAKANTA BARIK
91	CRLA/1336/2023 2999/2023	DIDU@SAROJ@SURESH MAJHI-MP	PARTHA SARATHI DAS
92	CRLA/1309/2023 3000/2023	RAMANATH MISHRA-MP	M/S.RAMA CH.JENA
93	CRLA/28/2012 3001/2023	RAMANATH MISHRA-MP	M/S.RAMA CH.JENA
94	CRLA/28/2012 3002/2023	HARIBANDHU SAHOO-MP	M/S.SADASIVA PATRA
95	CRLA/512/2010 3003/2023	BHASKAR SAHOO@SAHU-MP	SANTOSH KUMAR MAHANTY
96	CRLA/1040/2023 3004/2023	DR. B. GOPAL CHANDRA RAO-MP	SUSANTA KUMAR DASH
97	CRLA/1337/2023 3005/2023	DR. B. GOPAL CHANDRA RAO-MP	SUSANTA KUMAR DASH
98	CRLA/1337/2023 3006/2023	DR. B. GOPAL CHANDRA RAO-MP	SUSANTA KUMAR DASH
99	CRLA/1337/2023 3592/2023	DR.TUSHAR RANJAN MISHRA-MP	
100	CRLMC/3478/2023 3593/2023	RENUBALA BHARATI@JHUNU-MP	BIPIN KUMAR NAYAK
101	CRLMC/5244/2023 3594/2023	TRILOCHAN JENA @ KULUA-MP	
102	CRLMC/4814/2023 3595/2023	LADE GAJANAN DAYANAND-MP	JAGABANDHU SAHU
103	CRLMC/471/2023 3596/2023	MRUTYUNJAYA MISHRA-MP	SUSANTA SEKHAR MOHAPATRA
104	CRLMC/5317/2023 3597/2023	RAJKISHORE SAHU-MP	
105	CRLMC/2760/2023 3598/2023	SARAT CHANDRA MAJHI-MP	DEEPAK KUMAR SAHOO
106	CRLMC/5318/2023 3599/2023	JYOTINDRIYA MOHANTY-MP	NITYANANDA BEHURIA
107	CRLMC/5320/2023 3600/2023	SOUMIT RANJAN PRADHAN-MP	
108	CRLMC/4633/2023 3601/2023	NITHONIEL NAYAK-MP	RAMDAS ACHARY
109	CRLMC/1995/2023 3602/2023	PRASANTA KUMAR ROUT-MP	LALITENDU MISHRA
110	CRLMC/5324/2023 3603/2023	HEMANGA PRASAD ROUL-MP	PANCHANAN PANIGRAHI
111	CRLMC/5325/2023 3604/2023	PRAMOD KUMAR TUDU-MP	SIDHANT KUMAR JENA
112	CRLMC/5326/2023 3605/2023	PRAMOD KUMAR TUDU-MP	SIDHANT KUMAR JENA
113	CRLMC/5326/2023 3606/2023	JAHIR JAHANGIR MALLA-MP	PRATAP KESHARI DEO
114	CRLMC/5329/2023 3607/2023	AJIT PRADHAN-MP	CHINMAYA MOHANTY
115	CRLMC/5330/2023 3608/2023	MUNA SAHU-MP	AMIT KUMAR NATH
116	CRLMC/5331/2023 3609/2023	GITANJALI BARIK-MP	GHANASHYAM NAMTOAR
117	CRLMC/5332/2023 3610/2023	VINAY KUMAR-MP	S.S.RAO
118	CRLMC/2680/2021 8689/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
119	WA/3006/2023 8690/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
120	WA/3006/2023 8691/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A

121	8692/2023 WA/3007/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
122	8693/2023 WA/3007/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
123	8694/2023 WA/3007/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
124	8695/2023 WA/3008/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
125	8696/2023 WA/3008/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
126	8697/2023 WA/3008/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
127	8698/2023 WA/3009/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
128	8699/2023 WA/3009/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
129	8700/2023 WA/3009/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
130	8701/2023 WA/3010/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
131	8702/2023 WA/3010/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
132	8703/2023 WA/3010/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
133	8704/2023 WA/3011/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
134	8705/2023 WA/3011/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
135	8706/2023 WA/3011/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
136	8707/2023 WA/3012/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
137	8708/2023 WA/3012/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
138	8709/2023 WA/3012/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
139	8710/2023 WA/3013/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
140	8711/2023 WA/3013/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
141	8712/2023 WA/3013/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
142	8713/2023 WA/3014/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
143	8714/2023 WA/3014/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
144	8715/2023 WA/3014/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
145	8716/2023 WA/3015/2023	APARAJITA MOHANTY-MP	MANOJ KUMAR MOHANTY
146	8717/2023 WA/3016/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
147	8718/2023 WA/3016/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
148	8719/2023 WA/3016/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
149	8720/2023 WA/3017/2023	SASI BAURI-MP	PRADIP KUMAR MALLICK
150	8721/2023 WA/3018/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
151	8722/2023 WA/3018/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
152	8723/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C

153	WA/3018/2023 8724/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT	SUBODH NARAYAN PATNAIK,A.G.A
154	WA/3019/2023 8725/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT	SUBODH NARAYAN PATNAIK,A.G.A
155	WA/3019/2023 8726/2023	COMMISSIONER-CUM-SECRETARY, AGRICULTURE DEPT	SUBODH NARAYAN PATNAIK,A.G.A
156	WA/3019/2023 19386/2023 WP(C)/40222/2023	JASODA PATRA-MP	SUSANTA KUMAR DASH
157	19387/2023 WP(C)/35630/2022	BASANTA KUMAR SAHOO-MP	SAMBIT RATH
158	19388/2023 WP(C)/39941/2023	THE MANAGEMENT OF M/S ORISSA SPONGE IRON AND	SOBHAN MISHRA
159	19389/2023 WP(C)/40229/2023	VYJAINTO KUMAR RAY-MP	BIDESH RANJAN BEHERA
160	19390/2023 WP(C)/40232/2023	SUDHIR KUMAR LENKA-MP	JAGAJIBAN PRADHAN
161	19391/2023 WP(C)/36263/2023	BABULI BARIK-MP	ASHOK KUMAR APAT
162	19392/2023 WP(C)/40236/2023	ISHAN KUMAR ROUT-MP	NIHAL RATH
163	19393/2023 WP(C)/40238/2023	ANUBHAV MISHRA-MP	NIHAL RATH
164	19394/2023 WP(C)/38650/2023	SUBASH CHANDRA MOHANTY-MP	AMIT PRASAD BOSE
165	19395/2023 WP(C)/11732/2023	M/S CEF ENGINEERING, BBSR-MP	SOMANATH MISHRA
166	19396/2023 WP(C)/40244/2023	SUBHRA KANTA PATEL-MP	TRILOCHAN NANDA
167	19397/2023 WP(C)/39909/2023	RAJESH KUMAR GIRI-MP	SAMRAT KESHARI MISHRA
168	19398/2023 WP(C)/38074/2023	SUMANTA MOHANTY-MP	
169	19399/2023 WP(C)/40247/2023	JAYANTA KUMAR GHADAI-MP	SAIBRATA RATH
170	19400/2023 WP(C)/32801/2022	NALINIKANTA SAMANTARAY-MP	BISWABIHARI MOHANTY
171	19401/2023 WP(C)/40248/2023	AJIT KUMAR BISWAL-MP	GYANENDRA CHANDRA SWAIN
172	19402/2023 WP(C)/40250/2023	VILLAGERS OF PIPALIA, PURI-MP	HRUDANANDA MOHAPATRA
173	19403/2023 WP(C)/40251/2023	BINOD BIHARI PATEL-MP	HRUDANANDA MOHAPATRA
174	19404/2023 WP(C)/21444/2023	DEBENDRA DEEP-MP	KRISHNA CHANDRA SAHU
175	19405/2023 WP(C)/23224/2023	KADAMBINI SETHIA-MP	KRISHNA CHANDRA SAHU
176	19406/2023 WP(C)/40252/2023	RANJAN KALO-MP	NIHAL RATH
177	19407/2023 WP(C)/40256/2023	BIJAYA PRATAP MALLIK-MP	UMAKANTA DASH
178	19408/2023 WP(C)/40257/2023	KASHINATH BEHERA-MP	UMAKANTA DASH
179	19409/2023 WP(C)/40258/2023	SALMI TIRKEY-MP	BISWA PRAKASH DHAL
180	19410/2023 WP(C)/33280/2023	MRUTUNJAY BEHERA-MP	DURGESH NARAYAN RATH
181	19411/2023 WP(C)/33272/2023	GAJENDRA BEHERA-MP	DURGESH NARAYAN RATH
182	19412/2023 WP(C)/33276/2023	GITANJALI SA-MP	DURGESH NARAYAN RATH
183	19413/2023 WP(C)/27709/2023	MANOJ KUMAR DAS-MP	BIMBISAR DASH



184	19414/2023 WP(C)/40266/2023	GANESURAM KEWAT-MP	ARABINDA TRIPATHY
185	19415/2023 WP(C)/40269/2023	SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT, BHADRAK-MP	ARABINDA TRIPATHY
186	19416/2023 WP(C)/40269/2023	SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT, BHADRAK-MP	ARABINDA TRIPATHY
187	19417/2023 WP(C)/40267/2023	M/S. BHISMADEV SAMARTHA-MP	KSHIROD KUMAR SAHOO
188	19418/2023 WP(C)/40221/2023	LAXMIPRIYA SINGH-MP	SAMVIT MOHANTY
189	19419/2023 WP(C)/40271/2023	M/S KEDARNATH BHOI, SAMBALPUR-MP	BHABANI PRASAD MOHANTY
190	19420/2023 WP(C)/40273/2023	MAYADHAR BEHERA-MP	JAGAJIBAN PRADHAN
191	19421/2023 WP(C)/40278/2023	THE MD, ODISHA SMALL INDUSTRIES CORP. LTD., CUTTACK-MP	AKHIL KUMAR MOHAPATRA
192	19422/2023 WP(C)/40281/2023	THE MD, ODISHA SMALL INDUSTRIES CORP. LTD., CUTTACK-MP	AKHIL KUMAR MOHAPATRA
193	19423/2023 WP(C)/38539/2023	SRINIBAS GOUDA-MP	DR. SUJATA DASH
194	19424/2023 WP(C)/12893/2023	CHANDRA SAHU-MP	LAXMIKANTA MOHANTY
195	19425/2023 WP(C)/16335/2018	RADHA KRISNA DASH-MP	M/S.DR.J.K.LENKA
196	19426/2023 WP(C)/40295/2023	BUDHU KUMAR BEHERA-MP	ALOK KUMAR PANDA
197	19427/2023 WP(C)/40297/2023	MANORANJAN MAHAKUD-MP	LAXMAN PRADHAN
198	19428/2023 WP(C)/29903/2023	DILLIP KUMAR PATTANAIAK-MP	
199	19429/2023 WP(C)/40302/2023	MITARANI PANDA-MP	RANJAN KUMAR ROUT
200	19430/2023 WP(C)/13876/2017	RASHMI RANJAN SWAIN-MP	M/S.DILLIP KUMAR MOHAPATRA
201	19431/2023 WP(C)/13732/2012	LALIT MOHAN SAMAL-MP	
202	19432/2023 WP(C)/13732/2012	LALIT MOHAN SAMAL-MP	
203	19433/2023 WP(C)/22601/2021	MADHAB DHADA-MP	SANJAY KUMAR DAS
204	19434/2023 WP(C)/16632/2022	SUSHANTA KUMAR BAG-MP	
205	19435/2023 WP(C)/37977/2023	SK. MOHAMMAD JAHID @ ZAHID-MP	SIDHARTHA DAS
206	19436/2023 WP(C)/40316/2023	EMPHORIA WORKS PVT. LTD, CUTTACK-MP	KANANBALA ROY CHOUDHURY
207	19437/2023 WP(C)/40324/2023	TRILOCHAN NAYAK-MP	AMRITA NAYAK
208	19438/2023 WP(C)/25275/2014	JAYANTA KU.BEHERA-MP	
209	19439/2023 WP(C)/11340/2016	GENERAL MANAGER,MCL-MP	M/S.SOMADARSAN MOHANTY
210	19440/2023 WP(C)/40334/2023	MIR ABAS-MP	SANTOSH KUMAR SWAIN
211	19441/2023 WP(C)/22246/2018	BRAHMANANDA SAHU-MP	M/S.DEBENDRA KUMAR SAHOO 1
212	19442/2023 WP(C)/40356/2023	SURENDRA MALLICK-MP	SANJIB KUMAR BHANJADEO
213	19443/2023 WP(C)/40361/2023	AKSHAYA KUMAR MOHANTY-MP	GYANA RANJAN SETHI
214	19444/2023 WP(C)/40363/2023	SANATAN DALAI-MP	AJAYA KUMAR MOHARANA
215	19445/2023	BIJAY KUMAR JENA-MP	GYANA RANJAN SETHI

216	WP(C)/40364/2023 19446/2023	RAMSHANKAR KHAMARI-MP	SAILABALA JENA
217	WP(C)/40362/2023 19447/2023	SUBRAT KUMAR NAYAK-MP	SATABDI SAMANTRAY
218	WP(C)/40365/2023 19448/2023	KARUNAKAR DAS-MP	
219	WP(C)/31282/2020 19449/2023	SATYABRATA SWAIN-MP	SOUMYA RANJAN MOHANTY
220	WP(C)/40377/2023 19450/2023	SATYABRATA SWAIN-MP	SOUMYA RANJAN MOHANTY
221	WP(C)/40381/2023 19451/2023	NIRANJAN NAYAK-MP	SATYA NARAYAN BHRAMAR RAY
222	WP(C)/40385/2023 19452/2023	SATYABRATA SWAIN-MP	SOUMYA RANJAN MOHANTY
223	WP(C)/40386/2023 19453/2023	SRINIVAS SAMANTARAY-MP	DURGESH NARAYAN RATH
224	WP(C)/1983/2023 19454/2023	MAMATA MALIK-MP	
225	WP(C)/35054/2023 19455/2023	SRIKANTA GHADAI-MP	
226	WP(C)/24619/2023 19456/2023	BIKASH KUMAR SAHU-MP	RABI NARAYAN MISHRA
227	WP(C)/40394/2023 19457/2023	GOVERNING BODY OF BIJU PATTNAIK DEGREE COLLEGE, POSE, DUNAKOTIA, BALASOR	PROF. DR. K. K. M. RAY, KANGIRI-MP
228	WP(C)/40396/2023 19458/2023	PRANABESH PRASAN SAHU-MP	M/S.PRANAB KU.GHOSH
229	WP(C)/6353/2018 19459/2023	SUBHRANSU SEKHAR DAS-MP	PRASANNA KUMAR SAHOO
230	WP(C)/40401/2023 19460/2023	PRANABESH PRASAN SAHU-MP	M/S.PRANAB KU.GHOSH
231	WP(C)/6353/2018 19461/2023	PRANABESH PRASAN SAHU-MP	M/S.PRANAB KU.GHOSH
232	WP(C)/6353/2018 19462/2023	PADMAVATI MOHAPATRA-MP	DIPTI RANJAN BHOKTA
233	WP(C)/40404/2023 19463/2023	DAMAYANTI MAJHI-MP	BHOJARAJ SETH
234	WP(C)/40408/2023 19464/2023	SHRADHANJALI MISHRA-MP	SUBHADUTTA ROUSTRAY
235	WP(C)/40406/2023 19465/2023	BHOBANI PALEI-MP	
236	WP(C)/20279/2015 19466/2023	BHOBANI PALEI-MP	
237	WP(C)/20280/2015 19467/2023	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	ADV.
238	WP(C)/2140/2020 19468/2023	MANORANJAN PATRA-MP	ULLASH CHANDRA MOHANTY
239	WP(C)/40409/2023 19469/2023	RABINDRA NATH PANDA-MP	SIDHARTH SHANKAR PADHY
240	WP(C)/37874/2023 19470/2023	MANORANJAN PATRA-MP	ULLASH CHANDRA MOHANTY
241	WP(C)/40409/2023 19471/2023	ASIM CHANDRA RAY-MP	BIBEKANANDA BHUYAN
242	WP(C)/40410/2023 19472/2023	PRABHAT CHANDRA DAS-MP	BIBEKANANDA BHUYAN
243	WP(C)/40412/2023 19473/2023	PRASANTA KUMAR PATTNAIK-MP	PRANAYA SWAIN
244	WP(C)/40413/2023 19474/2023	BHAMAR PARIDA-MP	HRUDANANDA MOHAPATRA
245	WP(C)/40414/2023 19475/2023	KUMUDA BHUJABAL-MP	JAGAJIBAN PRADHAN
	WP(C)/40418/2023		